GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:4445 ANSWERED ON:22.04.2010 IMPORT DUTY ON CHINESE POWER EQUIPMENTS Paranjpe Shri Anand Prakash

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Ministry of Heavy Industries and Public Enterprises and BHEL on the one hand and Power Ministry on the other have divergent views for and against the imposition of import duty on Chinese Power Equipments;
- (b) if so, the basic difference and the reason for these views; and
- (c) the details of the final decision taken in this regard in consultation of Ministry of Finance?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) to (c): As part of decision making in Government of India on issues such as imposition of Customs Duty on imported power equipment, consultations are held with stakeholder Ministries/Departments. During the pre-budget 2010 exercise, the proposal to impose import duty on power equipment was examined and it was decided not to make any changes in the present duty structure.